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SLP(Crl.)No. 3190 OF 2001  
ITEM No.208

Court No. 5

SECTION IIA  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 3190/2001

(From the judgement and order dated 28/03/2001 in CRLM 28795/98  
of The HIGH COURT OF PATNA)

KARI CHOUDHARY

Petitioner (s)

VERSUS

MOST. SITA DEVI & ORS.  
( With Appln(s). for stay )  
( For Final Disposal )  
( With Office Report )

Respondent (s)

Date : 12/10/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.T. THOMAS  
HON'BLE MR. JUSTICE S.N. VARIAVA

For Petitioner (s) Mr. A. Sharan, Sr. Adv.  
Mr. Irshad Ahmad, Adv.

For Respondent 3-4 Mr. Ambhoj Kr. Sinha, Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J.

.SP2

For enabling the respondent to file counter affidavit,  
list after four weeks.

.SP1

(N.K. Goel)  
Court Master

(H.K. Bhatia)  
Court Master